

[Print](#)**Defective Case Register from 2026-07-15 to 2026-07-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/29795/2026	BHABATOSH PARHI	2026-07-15	Page nos.335 336 394 395 444 548 to 552 565 to 570 not neat.
2	D-MATA/31664/2026	PRAMOD KISHORE CHAND	2026-07-15	1.Period of Delay 39 days
3	D-MATA/31647/2026	ASHOK DAS	2026-07-15	1. Period of Delay 26 days
4	D-BLAPL/20971/2026	NITYANANDA MOHAPATRA	2026-07-15	1. Nomenclature and Name of the both parties not furnished in V.nama. 2. Page no.8 Annex-1 not exhibited.
5	D-WP(C)/19608/2026	SUDHANSU SEKHAR JENA	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED This may be registered as CMP.
6	D-BLAPL/21006/2026	JUGALA KISHORE PANDA	2026-07-15	Name of Petitioner not tally with petition and V.nama.
7	D-CRLREV/21099/2026	SARADA PRASANNA SARANGI	2026-07-15	not in proper format, further SR
8	D-CONTC/29541/2026	ADV	2026-07-15	1. Reference certificate not correctly furnished.2. date of order under Annexure-1 does not tally with para-5 of the petition.
9	D-WP(C)/31790/2026	BEDA PRAKASH PANDA	2026-07-15	1.Address of the petitioner in cause title not tally with Affidavit.
10	D-WP(C)/29775/2026	SUPRITI KAR	2026-07-15	Annexure-2 not neat.
11	D-CONTC/31184/2026	ADV.	2026-07-15	i) Index not page marked.ii) WP(C) no. and date of order not mentioned in reference certificate.
12	D-BLAPL/21073/2026	SISIRA PANIGRAHI	2026-07-15	i) As per standing order unredacted copy of Annexure-1 should be kept in sealed cover and redacted copy of the same be filed.ii) C.Fee of RS. 12/-, A.W.F . of RS. 15/-, A.C.W.F. of RS. 2/-, L.A.A. W.S. of RS. 10/- and H. C.B.A. M. W. S. of RS. 50/- not paid in vakalatnama.iii) For further S.R. after removal of defect.
13	D-CRLA/11190/2026	AGASTI KANUNGO	2026-07-15	1.Court Fee Rs.6/- not paid 2. status of the appellant not furnished. 3.sl.5 of both the affidavit not properly furnished
14	D-BLAPL/21121/2026	MANORANJAN PADHY	2026-07-15	Paragraphs not properly mentioned in declaration of affidavit.
15	D-ABLAPL/20989/2026	BIBHUTI KESHARI BISWAL	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CONTC/29552/2026	RAKESK KUMAR SARANGI	2026-07-15	1. Reference Certificate not furnished.2. Age of the deponent in affidavit does not tally with cause title.3. Postal receipt not filed.

17	D-FAO/31533/2026	PRASANTA KUMAR MAHALI	2026-07-15	further SR after disposal of IA reg dispensing, deposit slip not filed, IA filed
18	D-WP(C)/31376/2026	KEDAR KUMAR DASH	2026-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 22 not legible
19	D-WP(C)/31410/2026	DHANANJAYA MUND	2026-07-15	.Subject Code Not Furnished .
20	D-CONTC/21887/2026	TAPAN KU. JENA SAMANTA	2026-07-15	Name of the contemnor not furnished.
21	D-CONTC/29528/2026	ADV.	2026-07-15	1. Name of father of the deponent in affidavit(item no.3) not correctly furnished.
22	D-WP(C)/29412/2026	SHIBANI SHANKAR PRADHAN	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-BLAPL/20944/2026	JAYADEBA BEHERA	2026-07-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Detail address mentioned in Annexure-1 i.e in para-6(h) of page 7 and name of the victim mentioned at page 8 be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop. 4.Para-2 of the Affidavit not properly mentioned. 5.Paragraphs not properly mentioned in Petition as well as declaration of Affidavit.
24	D-CONTC/30320/2026	ADV	2026-07-15	Put up for SR after filing of cause title in CRLMC.
25	D-WP(C)/30838/2026	KRUSHNA CHANDRA RATHA	2026-07-15	1. Mob. No of Pet. be deleted from CT and Affidavit.
26	D-WP(C)/29969/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-CONTC/31858/2026	ADV	2026-07-15	i) Page mark of index not tally with petition and Book mark.ii) Opp.party no. 2 and 3 not party in wp(c) no. 18138/2026
28	D-WP(C)/30835/2026	KRUSHNA CHANDRA RATHA	2026-07-15	1. Mob. No. of Pet. be deleted from CT.
29	D-CONTC/26962/2026	ADV	2026-07-15	1. Annex.5 not mentioned in the index but furnished in the petition para.6.
30	D-ABLAPL/20782/2026	ACHYUTANANDA PATTANAIK	2026-07-15	1. sl.nos. of paragraphs not correct in declaration.
31	D-CONTC/31337/2026	ADV.	2026-07-15	i)sl. no. of the contemnor in cause title not correct.ii) Opp. party no. 1 in annexure-1 not party in CONTC petitionas per order dtd 12-02-2026 passed in wp(c) no.4935/ 2026.
32	D-WP(C)/29400/2026	SHIBANI SHANKAR PRADHAN	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

33	D- CONTC/29662/2026	SANDHYARANI PANI	2026-07- 15	1. Date not mentioned in Annexure-2 and 2series and does not tally with Index
34	D- RVWPET/26868/2026	RABINDRA NATH DEBATA	2026-07- 15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 14 days delay i) Para no. not correctly furnished in declaration. ii) Vernacular certificate not furnished.
35	D-WA/27086/2026	SWAPNIL ROY	2026-07- 15	Status of parties not furnished
36	D- ABLAPL/21027/2026	ADHIRAJ MOHANTY	2026-07- 15	Mobile no. reflected in the FIR.
37	D- BLAPL/19785/2026	LALIT KUMAR MAHARANA	2026-07- 15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with cause title and Rejection order. Page 16 and 17 not neat.
38	D- BLAPL/21030/2026	PRAVASH CHANDRA JENA	2026-07- 15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
39	D- CRLMC/17997/2026	AMITAV TRIPATHY	2026-07- 15	1. certified copy of Annex-3 not filed
40	D- ABLAPL/21020/2026	UPASANA BAL	2026-07- 15	1. As per affidavit fathers name not properly mentioned in the C.T.2. sl. nos of paragraphs not correct in declaration
41	D- WPCRL/12926/2026	RUCHI RAJGARHIA	2026-07- 15	This may be registered as CRLMP.
42	D- BLAPL/21272/2026	DIPTI RANJAN MOHAPATRA	2026-07- 15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
43	D-WP(C)/29978/2026	SUBHRANSU BHUSAN MOHANTY	2026-07- 15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D- WPCRL/19867/2026	TRILOCHAN DASH	2026-07- 15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/29379/2026	MANOJ KUMAR MOHANTY	2026-07- 15	Rs.10.00 not paid in V.Nama.
46	D-WA/27084/2026	SWAPNIL ROY	2026-07- 15	Status of parties not furnished.
47	D-CMP/32021/2026	SHIVSANKAR MOHANTY	2026-07- 15	Date of order under Annex mentioned in the Petition be corrected as per Index.
48	D- ABLAPL/20925/2026	ARIJEET MISHRA	2026-07- 15	Name and Details of victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
49	D- BLAPL/20641/2026	SUMAN MODI	2026-07- 15	Name of Lower Court not correctly furnished in Bail Petition as per rejection order.
50	D- CRLREV/20872/2026	SATYABRATA DASH	2026-07- 15	Period of Delay 29 days delay , Limitation petition not filed 2.Authentication Rs 2 .20/- not paid 3. Being Aggrieved . Good ground not mentioned.

51	D-WP(C)/29974/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-ABLAPL/20784/2026	BYOMAKESH TRIPATHY	2026-07-15	Para-2 of affidavit not properly mentioned.
53	D-ABLAPL/21036/2026	PRAKASH CHANDRA DASH	2026-07-15	1. Name of Informant/Victim to be redacted in page nos.11 12 14 and 15.
54	D-WP(C)/30830/2026	KRUSHNA CHANDRA RATHA	2026-07-15	1. Ann.7 not marked, page marked and attested.
55	D-BLAPL/20935/2026	JAYADEBA BEHERA	2026-07-15	1.G.R. case pending before the Lower Court name mentioned in C.title not tally with the Rejection order. 2.Wrongly mentioned Spl. G.R case instead of G.R.case in para-1 of the Petition. 3.Paragraphs not properly mentioned in Petition as well as declaration of affidavit. 4.Para-2 of the Affidavit not properly mentioned.
56	D-CONTC/31634/2026	MANAMOHAN PATTANAYAK	2026-07-15	Subject code not indicated
57	D-MACA/31523/2026	DAYANIDHI MISHRA	2026-07-15	further SR after filling of c copy /IA for dispensing of c copy
58	D-BLAPL/20438/2026	PRABIR KUMAR PRADHAN	2026-07-15	Name AND Details of Victim relatives mentioned in annexure-1(page No.24 to 33) be redacted thereafter put up for SR.
59	D-ABLAPL/20763/2026	DIBYA PRAKASH MISHRA	2026-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.14 to 17 not neat.
60	D-ABLAPL/20886/2026	TANMAYA KUMAR MOHANTY	2026-07-15	1-COURT FEE IS DEFICIENT. 1. Disposal date of ABLAPL not correctly furnished in Reference certificate. 2. Court fee Rs.6/- to be paid.
61	D-CRLMC/20571/2026	ACHYUTANANDA PATTANAIK	2026-07-15	1.Name of the Lower not correctly furnished in the petition.
62	D-WP(C)/32195/2026	PRABHAKAR SABAT	2026-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not made in index.Page no.18 56 58 and 59 not neat.
63	D-BLAPL/21084/2026	AJIT KUMAR MOHANTY	2026-07-15	i) Age of the petitioner not tally with rejection order.
64	D-BLAPL/21092/2026	BIBHUTI RANJAN MOHANTY	2026-07-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) As per standing order Unredacted copy of annexure-1 should be kept in sealed cover and redacted copy of the same be filed.For further S.R
65	D-CRLMP/19259/2026	PRITAM KUMAR MOHANTY	2026-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not furnished in declaration.2.As per record,Annexure-1 not properly page marked in index.
66	D- CONTC/29043/2026	MOHAMMED FARADISH	2026-07- 15	i) date of order and WP(C) no. not mentioned in prayer of the petition.
67	D- ABLAPL/20991/2026	BIBHUTI KESHARI BISWAL	2026-07- 15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Paragraph no. not correct in declaration of the affidavit
68	D-RSA/27954/2026	SOURAV SUMAN BHUYAN	2026-07- 15	1. Period of Delay 51 days.I.A for condonation of delay Not Filed
69	D- CRLMC/19587/2026	DEEPAK KU SAHOO	2026-07- 15	1. Name of the Informant/Victim to be redacted in page no.17
70	D- ABLAPL/20907/2026	MANOJ KUMAR PANI	2026-07- 15	1. Name of the Lower court not correctly furnished in para no.1.
71	D- CONTC/29544/2026	ADV	2026-07- 15	Reference certificate not correctly furnished.
72	D-WP(C)/31804/2026	SOHAN MISHRA	2026-07- 15	Page24 not legible.
73	D- BLAPL/20978/2026	SUSANTA KUMAR TRIPATHY	2026-07- 15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
74	D- MACA/26635/2026	ADAM ALI KHAN	2026-07- 15	1-COURT FEE IS DEFICIENT. 1. Period of Delay 37 days. 2. Court Fee of Rs. 589/ payable , paid 12/ rest amount to be paid
75	D- ABLAPL/20765/2026	RAJJEET ROY	2026-07- 15	. Page nos.11 to 14 not neat and legible.
76	D- CONTC/29040/2026	MOHAMMED FARADISH	2026-07- 15	i) Date of order and wp(c) no. not mentioned in prayer of the petition.
77	D-WP(C)/30198/2026	MANOJ KUMAR MOHAPATRA	2026-07- 15	Page nos 21 and31 not neat.
78	D-WP(C)/29377/2026	DEBI PRASAD DALAI	2026-07- 15	20-VERNACULAR CERTIFICATE NOT FURNISHED. Nomenclature not furnished in V.Nama.
79	D- BLAPL/21075/2026	PABITRA KUMAR NAYAK	2026-07- 15	i) Reference certificate not furnished.ii) AS per standing order Annexure-1 should be kept in sealed cover and redacted copy of the same be filed.iii)For further S.R.
80	D- ABLAPL/20755/2026	S.K. JONED FAIZ	2026-07- 15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Paragraph no. not correctly furnished in declaration.
81	D- CRLMC/21196/2026	SUJATA JENA, SR.ADV.	2026-07- 15	1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
82	D- BLAPL/19500/2026	ANKIT PRASAD	2026-07- 15	1.Name of the victim mentioned in Annexure-1 para-12 of pg. 9, pg. 10(2nd line,10th line,25th

				line), pg. 11(4th line) be redacted. 2.Name of the victim mentioned in Annexure-2 para-13(1) of pg. 18, pg. 26(last line), pg. 27(5th,6th,last line), pg. 29(8th,last line), pg.30(3rd,5th,6th line), pg.31(2nd,6th line), pg. 233, pg.78 be redacted. 3.Mother of the victim name mentioned at pg.28(5th and last line) and pg.32(on the top of page) be redacted. 4.Signature of victim and her father mentioned at pg.59 be redacted AND redacted copy of Annexure-1 2 be filed.
83	D-MACA/31446/2026	SUBRAT SATPATHY	2026-07-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 9 days
84	D-CONTC/30065/2026	SOUMIK SPANDAN TRIPATHY	2026-07-15	No authorization for other petitioner to swear this affidavit
85	D-RSA/27478/2026	SUSHANTA KUMAR JOSHI	2026-07-15	1.D.C.Fee of Rs.1308/- to be Paid.2.Put up for further S.R after rectification for computing the period of limitation.
86	D-CONTC/31706/2026	ADV	2026-07-15	Page nos. 10 12 and 20 not properly scanned.
87	D-ABLAPL/20914/2026	DEEPAK KU SAHOO	2026-07-15	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
88	D-ABLAPL/20783/2026	BYOMAKESH TRIPATHY	2026-07-15	D.C. fee Rs. 50/- to be paid on v.nama.
89	D-CRLMC/9643/2026	MANAS KUMAR CHAND	2026-07-15	1. Mobile number of the Informant/Victim to be redacted in Page no.10.
90	D-CMP/29070/2026	PRAFULLA CHANDRA ACHARYA	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/29536/2026	RAMAKANTA PANDA	2026-07-15	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index
92	D-WP(C)/32011/2026	SANGRAM JENA	2026-07-15	Page 17 not properly scanned.
93	D-WP(C)/31284/2026	SAROJ KUMAR PARIDA	2026-07-15	Annexures -4 5 and 7 not mentioned in averments.
94	D-CONTC/30202/2026	BASUDEV BARIK	2026-07-15	1. Name of Father of the deponent in affidavit(item no.2) does not tally with cause title.2.Date of order under Annexure-1 does not tally with Index,Synopsis,Date chart and petition.3. Annexure-1 not properly furnished.
95	D-BLAPL/21287/2026	SANTOSH KUMAR MAHANTY	2026-07-15	Date of Rejection order not tally with cause title.
96	D-CMP/30414/2026	MAMATA MISHRA	2026-07-15	Address of O.Ps No-1 to 5 not furnished in the Petition
97	D-CONTC/31553/2026	ADV.	2026-07-15	i) Date of order and wp(C) no. not mentioned in prayer of the petition.

98	D-WP(C)/31537/2026	ASHOK KUMAR SAHOO	2026-07-15	1. Deficit Rs 12/- not paid in C.T.
99	D-WP(C)/31465/2026	JYOTI PRAKASH PATRA	2026-07-15	.Subject Code Not Furnished .
100	D-BLAPL/21245/2026	SATYA SMRUTI MOHANTY	2026-07-15	1. As per Standing order no.1/23 dated 03.05.2023,Prayer for Bail should not be made in the CRLMC Petition
101	D-RPFAM/31494/2026	AUROVIND PATTNAIK	2026-07-15	nomenclature not correct
102	D-CONTC/31878/2026	ADV.	2026-07-15	i) Date of order , wp(c) no. and CONTC. no. not mentioned in prayer of the petition.ii) Sl. no. 2 of the affidavit not tally with cause title.iii) Page mark 10 mentioned 2 times both in annexure-1 and 2 and it may be corrected in Index and Book mark.
103	D-WP(C)/29199/2026	RAGHUNATH DAS MOHAPATRA	2026-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
104	D-CONTC/26405/2026	SANTOSH KUMAR DWIVEDY	2026-07-15	Subject code not correctly furnished
105	D-WP(C)/29972/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-ABLAPL/21021/2026	UPASANA BAL	2026-07-15	1.paragraphs not correct in declaration. 2.Receipt Showing Serv.copy To Ag not Filed.
107	D-BLAPL/21041/2026	S.B.PUROHIT	2026-07-15	Name AND Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
108	D-EXP/16631/2026	SARAT KUMAR BEHERA	2026-07-15	Name of the petitioner mention in cause title does not tally with v. nama.
109	D-MACA/31248/2026	SOMNATH ROY	2026-07-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 42 days
110	D-RVWPET/26872/2026	RABINDRA NATH DEBATA	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 14 days delay. i) Vernacular certificate not furnished. ii) Page mark not properly and page no. 11 not in proper place
111	D-WP(C)/31663/2026	MAHENDRA KUMAR SAHOO	2026-07-15	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
112	D-WP(C)/30000/2026	MANOJA KUMAR KHUNTIA	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-BLAPL/21265/2026	SANTOSH KUMAR MAHANTY	2026-07-15	Date of Rejection order not tally with Index.
114	D-BLAPL/20941/2026	RAJESH KUMAR MAHAPATRA	2026-07-15	Year of G.R.case mentioned in Petition not tally with the Rejection order.

115	D-CRLA/20627/2026	AMITAV TRIPATHY	2026-07-15	1. Good ground not furnished.
116	D-WP(C)/29482/2026	SADASIVA PATRA (1)	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-ABLAPL/20797/2026	ANIRUDHA DAS	2026-07-15	1.Reference Certificate Not properly Furnished. 2.(i)Mobile No. of Victim mentioned in para-6(j) of pg.10,name of victim mentioned at pg. 11(19th line) and para-14 of pg. 12 be redacted. (ii)Name of father of victim mentioned in para-9 of pg. 13 be redacted. (iii)Victim name mentioned in para-16 of pg. 16 (4th line and last line) be redacted. (iv) Name and details of victim mentioned at pg. 18,19 be redacted. 3.Redacted copy of Annexure-1 2 3 be filed. 4.Non-redacted copy of the same be kept in closed envelop. 5.Hologram of Rs. 50/- not affixed in V.nama.
118	D-MACA/30777/2026	RIMJHIMBALA PATI	2026-07-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 437 days.
119	D-RSA/28144/2026	JNYANANANDA PANDA	2026-07-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.1110/- Payable,Claiming for exemption.S.C. Certificate not Filed. 1.C.Fee Payable Not furnished.2.Vernacular Certificate not furnished in the I.As.Put up for further S.R after rectification for computing the period of limitation.
120	D-TRPCRL/16036/2026	BISWAJIT PASAYAT	2026-07-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
121	D-WP(C)/31660/2026	MAHENDRA KUMAR SAHOO	2026-07-15	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
122	D-MACA/31521/2026	DAYANIDHI MISHRA	2026-07-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 21 days 2. Court Fee Rs. 1200/ payable not paid
123	D-ABLAPL/20814/2026	SOUBHAGYA SWAIN	2026-07-15	Name and Details of VICTIM/Informant be redacted from annexure.
124	D-WP(C)/29971/2026	LAXMAN PRADHAN	2026-07-15	Date of Retirement notice not tally with Index.
125	D-CMP/15136/2026	SURYA NARAYAN SATAPATHY	2026-07-15	Question of Maintainability
126	D-WP(C)/29405/2026	SHIBANI SHANKAR PRADHAN	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
127	D-WP(C)/30782/2026	BHABANI SHANKAR RAYAGURU	2026-07-15	Page 41 and 42 not properly marked.

128	D-MACA/31694/2026	ANUPAM DASH	2026-07-15	1. Period of Delay 38 days 2. Court Fee Rs7816/ payable not paid
129	D-TRPCRL/21222/2026	SUJATA JENA, SR.ADV.	2026-07-15	name of victim redacted from FIR and anne-4 to 6 kept in cover
130	D-WP(C)/29402/2026	SHIBANI SHANKAR PRADHAN	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-WP(C)/30480/2026	SANKET KANUNGO	2026-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Sl. no.2 and 2nd line (W/o) of the Affidavit not correctly furnished.
132	D-EXP/30451/2026	ADV.	2026-07-15	Put up for S.R. after filing of C.copy of impugned order.
133	D-BLAPL/20919/2026	MANORANJAN DAS	2026-07-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Mobile No. of Informant mentioned in Annexure-1 para-6(j) and name of the victim mentioned in para-12 of pg. 15 be redacted. 2.Redacted copy of the same be filed. 3.Annexure and page be mentioned on the cover of Envelop.
134	D-WP(C)/29998/2026	MANOJA KUMAR KHUNTIA	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-BLAPL/20873/2026	HIMANSHU SEKHAR MISHRA	2026-07-15	G.R. no in synopsis not tally with rej. order.
136	D-CRLMP/16888/2026	SAROJ RANJAN SUBUDHI	2026-07-15	Put UP SR after redacting the name of informat/Victim petition ,V.nama from petitioner and annexures and be kept sealed cover .
137	D-BLAPL/20875/2026	HRUDANANDA MOHAPATRA	2026-07-15	As per rej. order , name of trial court not correctly furnished in synopsis and petition and al so S.T. no. not mentioned .
138	D-WP(C)/30019/2026	LAXMAN BHOI	2026-07-15	.Subject Code incorrectly Mentioned
139	D-MACA/30704/2026	G.P.DUTTA	2026-07-15	Period of Delay 266 days.
140	D-WP(C)/29977/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-CMP/31320/2026	SHYAM SUNDAR CHHUALSINGH	2026-07-15	O.Ps No-6(a) to 6(c) not yet substituted in the Trial Court
142	D-CONTC/29526/2026	ADV.	2026-07-15	1. Date of representation under Annexure-2 does not tally with Index
143	D-WP(C)/30013/2026	ASHIS KUMAR MISHRA	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
144	D-CONTC/29421/2026	ADV.	2026-07-15	i) Date of order of W.A. no 213/ 2024 not correct in last line of para-1.

145	D-ABLAPL/20936/2026	BIJAYA KUMAR BEHERA 1	2026-07-15	Page No. Not correctly furnished.
146	D-WP(C)/30795/2026	RANJAN KUMAR ROUT	2026-07-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
147	D-CRLMC/19618/2026	PRATAP KUMAR NAYAK	2026-07-15	1. Date of order not correctly furnished Sl. no.6 in Index and para no.4.
148	D-CRLMC/19804/2026	AMIYA RANJAN SWAIN	2026-07-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Address of the victim / Informant Redacting from page no.14
149	D-WP(C)/31529/2026	NILAKANTHA JUJHARSINGH	2026-07-15	1. As per mentioned in Index Annex- 2 and 3 not exhibited in the body of the petition. 2. Page no.6 not filed. 3. Page no. 24 28 30 32 and 34 not legible
150	D-BLAPL/21053/2026	PRASANTA KUMAR ROUTRAY	2026-07-15	Name and Details of victim/Informant mentioned in annexure need not be disclose and kept in closed cover
151	D-WP(C)/31988/2026	BIBHU PRASAD MOHANTY	2026-07-15	Page 63 not neat
152	D-WP(C)/31621/2026	SHASHI BHUSAN JENA	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
153	D-WP(C)/29407/2026	SHIBANI SHANKAR PRADHAN	2026-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED